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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**


T.P. No. 71/NCLT/AHM/2017 (New)  
Madhya Pradesh High Court Gwalior Bench C.P. No. 2/2016 (Old)

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017**

Name of the Company: Vectus Industries Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	RAVI KAPOOR	PCS	APPLICANT	
2.				

**ORDER**

Learned PCS Mr. Ravi Kapoor present for Petitioner.

No representation received from statutory authorities.

Petitioner is directed to issue notice to the Creditor Mr. Suresh Singh and shall file proof of service.

List the matter on 07.12.2017.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 20th day of November, 2017.